

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 03

Customs Appeal No. 10109 of 2019

(Arising out of OIA-AHD-CUSTOM-000-APP-101-105-18-19 Dated-31/08/2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD)

Krupa Chaton Manufacturing Company Private LimitedAppellant

5/32, 2nd Panjrapolelane, C.P. Tank Road,
MUMBAI, MAHARASTRA

VERSUS

C.C.-Ahmedabad

Custom House,, Near All India Radio Navrangpura,
Ahmedabad, Gujarat

.....Respondent

APPEARANCE:

Shri. S. Suriyanarayanan, Advocate for the Appellant

Shri. N.P. Makwana, Superintendent (AR) for the Respondent

DATE OF HEARING: 14.10.2024
DATE OF DECISION:23.10.2024

The appeal is disposed of. For order, see order of date in CUSTOMS Appeal No. 10106 of 2019.

(C.L. MAHAR)
MEMBER (TECHNICAL)